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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.NO.1538/99

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 26th day of November, 1999

Shri Ganga Bahadur Sen  
s/o Shri Karka Bahadur Sen  
Near Pragati Maidan  
Gate No.5  
New Delhi. ... Applicant  
(By Shri Bisaria, Advocate)

Vs.

1. Union of India through  
Director of Accounts  
Cabinet Secretariat  
East Block No.IX, Level-7  
R.K.Puram  
New Delhi.
2. Director  
SSB  
Block No.5 East  
R.K.Puram  
New Delhi.
3. Directorate of General of Security  
Office of the Commandant  
Group Centre, SSB  
Dirang, P.O. Dirang  
Distt. West Kameng  
(Arunachal Pradesh). ... Respondents  
(By Shri A.K.Bhardwaj, Advocate)

O R D E R (Oral)

The applicant was working as Sepoy in SSB under the Cabinet Secretariat. The respondents have raised a preliminary objection that the SSB has already been notified as an armed force of the Union of India and therefore does not come within the purview of the Tribunal. The learned counsel for the applicant seeks permission to withdraw the OA in order to seek his relief before the appropriate forum. Permission to withdraw the OA is granted. The OA is disposed of accordingly. No costs.

/rao/

*R.K.Ahooja*  
(R.K.Ahooja)  
Member(A)